NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
CP 133/15	TP 15/17	Hearing	433(e)/	Trivium Systems Inc. Vs Sobha
			433(f)	Renaissance Information
				Technology Pvt. Ltd.(SRIT)

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

23, RAMESHC

9008987308

Respondent

<u>ORDER</u>

Counsel for petitioner is present. SS Legal filed vakalath for respondent. For filing objections. The registry to check the compliance report meanwhile. List it on 28/09/2017.

MEMBER(J)

MEMBER(T)